

(b) whether arrears of cane price have been paid?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The price of cane supplied to Bhogpur Sugar Mill upto 31st January, 1958 totals Rs. 24.48 lakhs out of which Rs. 10.58 lakhs had been paid upto that date.

(b) All arrears of price of cane supplied upto 31st January, 1958, have since been paid.

खसरा और चेचक की रोक बाम

२६३३. श्री ज० प्र० सिंह : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या खसरा और चेचक की रोक-बाम के लिये किसी दवा की खोज का गई है ;

(ख) क्या सरकार ने इस दिशा में कोई प्रयत्न किये हैं ;

(ग) यदि नहीं, तो कब किये जायेंगे ; और

(घ) इन महामारियों के फलस्वरूप कितने बच्चों की मृत्यु हुई ?

स्वास्थ्य मंत्री (श्री करनकर) :

(क) खसरा और चेचक की रोकबाम के लिये किसी खास दवा को खोज नहीं की गई ।

(ख) और (ग). सामान्य चिकित्सा के स्तर में और संस्था-सुविधाओं में वृद्धि हो जाने पर, जिनकी व्यवस्था विकास योजनाओं के अंग के रूप में की जा रही है, इन बीमारियों की रोकबाम की आशा है ।

(घ) सूचना उपलब्ध नहीं है ।

Railway Protection Force

2654. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) the strength of the Railway Protection Force on the Northern Railway as on the 31st March, 1958;

(b) the number of Chief Security Officers, Inspectors and other junior officers; and

(c) the total expenditure incurred in maintaining the force during 1957-58?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) 7593 personnel.

| | |
|---|-----|
| (b) Chief Security Officer. | 1 |
| Security Officer. | 1 |
| Commandant. | 1 |
| Asstt. Security Officers (including Asstt. Commandant and Principal Training School). | 10 |
| Inspectors. | 36 |
| Sub-Inspectors. | 132 |
| Other junior officers. | 91 |

(c) Rs. 77,53,000 approximately. (The expenditure excludes debit of stores during the month of March 1958 in respect of Headquarters R.P.F. and Armed Wing only which is not let available with the Accounts Department.)

Employees of ex-Jaipur State Railway

2655. Shri Onkar Lal: Will the Minister of Railways be pleased to state:

(a) how many officers of ex-Jaipur State Railway were equated to class III posts on the 1st April, 1950 on financial integration;

(b) whether it is a fact that now the officers so equated have been equated with retrospective effect from 1st April, 1950 as Gazetted Officers and almost all as class I officers; and

(c) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Seven gazetted officers.

(b) and (c). These seven officers have since been restored to their gazetted status, three in Class I and four in Class II, with effect from 1-4-1950, as a result of a review made to fulfil the condition of terms not